

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

LOK SABHA
UNSTARRED QUESTION NO. 2336
TO BE ANSWERED ON FRIDAY, THE 13th FEBRUARY, 2026

JUDICIAL VACANCIES IN MAHARASHTRA

2336. Adv Gowaal Kagada Padavi:

Shri Vishaldada Prakashbapu Patil:

Ms. Praniti Sushilkumar Shinde:

Dr. Bachhav Shobha Dinesh:

Will the Minister of **LAW AND JUSTICE** be pleased to state:

- (a) the details and the reasons for vacancies of judicial officers in district and subordinate courts of Maharashtra that have remained stagnant at approximately 250 since 2021, and whether any specific advisory has been issued to the State to expedite recruitment;
- (b) the details of the 4,855 vacant posts of judges in district courts across India and the number of cases pending for over 30 years in the Bombay High Court and district courts; and
- (c) the details of the budgetary allocation for e-Courts Phase III for the financial year 2025-26, including the actual fund utilization and the progress made in establishing "Digital Courts" in rural districts?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a): The details of vacancies of judicial officers in district and subordinate courts of Maharashtra since 2021 is as below:

Strength	31.12.2021 to 11.02.2026
Sanctioned Strength	2190
Working Strength	1940
Vacancies	250
Source: Nyaya Vikas Portal	

Filling up of vacant positions of judges in District and Subordinate courts is the responsibility of the

High Courts and State Governments concerned. As per the Constitutional framework, in exercise of powers conferred under the proviso to Article 309 read with Articles 233 and 234 of the Constitution, the respective State Government, in consultation with the High Court, frames the rules and regulations regarding the appointment and recruitment of Judicial Officers in the respective State Judicial Service. The Hon'ble Supreme Court vide order passed in January 2007 in the Malik Mazhar Sultan case, has *inter-alia*, stipulated certain timelines, which are to be followed by the States and the respective High Courts, for the recruitment of judges in District and Subordinate Courts. The Government of India has, from time to time, requested the State Governments and the respective High Courts to fill up the existing vacancies, and recently a D.O. letter dated 04.02.2026 has been addressed to the Hon'ble Chief Justice of the concerned High Court.

(b): As per information available on Nyaya Vikas Portal, the details of the vacant posts of judges in district courts across India, as on 11.02.2026, are at **Annexure**.

The number of cases pending for over 30 years in the Bombay High Court and District Courts is as follows:

Sr. No.		Civil	Criminal	Total
1.	Bombay High Court	3,838	9	3,847
2.	District Courts, Maharashtra	2,204	10,530	12,734

(c): Under eCourts Phase-III, the Department of Justice, Government of India has allocated ₹92,40,95,320/- to the High Court of Bombay for the financial year 2025–26. Out of the allocated amount, an expenditure of ₹63,11,48,890/- has been incurred till date. As a part of the project implementation progress, the High Court of Bombay has identified a total of 72 Online Courts, two courts at each District Headquarters, to function as Online Courts. The requisite hardware as provisioned by the eCommittee, Supreme Court of India has been provided to these courts.

**STATEMENT REFERRED TO IN REPLY TO PART (B) OF LOK SABHA UNSTARRED QUESTION NO. 2336 FOR ANSWER ON 13.02.2026
REGARDING 'JUDICIAL VACANCIES IN MAHARASHTRA'**

Details of vacant posts of judges in District & Subordinate Courts across India, as on 11.02.2026

Sl. No.	States & UTs	Subordinate Judicial Service						Higher Judicial Service			Total		
		Civil Judge (Junior Division) Sanctioned Strength	Civil Judge (Junior Division) Working Strength	Civil Judge (Junior Division) Vacancy	Civil Judge (Senior Division) Sanctioned Strength	Civil Judge (Senior Division) Working Strength	Civil Judge (Senior Division) Vacancy	District Judge Sanctioned Strength	District Judge Working Strength	District Judge Vacancy	Total Sanctioned Strength	Total Working Strength	Total Vacancy
1	Andhra Pradesh	329	275	54	138	137	1	176	160	16	643	572	71
2	Arunachal Pradesh	20	13	7	19	15	4	14	11	3	53	39	14
3	Assam	206	205	1	148	139	9	131	117	14	485	461	24
4	Bihar	886	732	154	421	316	105	718	617	101	2025	1665	360
5	Chandigarh	18	18	0	2	2	0	10	9	1	30	29	1
6	Chhattisgarh	239	164	75	158	132	26	266	169	97	663	465	198
7	D & N Haveli	1	1	0	1	1	0	1	0	1	3	2	1
8	Daman & Diu	1	1	0	2	2	0	1	1	0	4	4	0
9	Delhi	361	329	32	121	109	12	415	398	17	897	836	61
10	Goa	25	19	6	14	12	2	11	9	2	50	40	10
11	Gujarat	646	441	205	554	482	72	520	262	258	1720	1185	535
12	Haryana	395	301	94	132	133	-1	254	212	42	781	646	135
13	Himachal Pradesh	80	69	11	48	47	1	60	56	4	188	172	16
14	Jammu and Kashmir	143	102	41	88	79	9	91	89	2	322	270	52
15	Jharkhand	311	139	172	156	155	1	240	202	38	707	496	211
16	Karnataka	560	386	174	440	413	27	395	330	65	1395	1129	266
17	Kerala	270	259	11	94	82	12	247	236	11	611	577	34
18	Ladakh	8	2	6	6	4	2	3	3	0	17	9	8
19	Lakshadweep	1	1	0	2	2	0	1	1	0	4	4	0
20	Madhya Pradesh	768	462	306	514	503	11	746	674	72	2028	1639	389
21	Maharashtra	1118	920	198	518	510	8	554	510	44	2190	1940	250
22	Manipur	22	18	4	20	13	7	20	18	2	62	49	13
23	Meghalaya	26	15	11	25	21	4	48	21	27	99	57	42
24	Mizoram	41	13	28	17	17	0	16	15	1	74	45	29
25	Nagaland	12	7	5	8	5	3	14	12	2	34	24	10
26	Odisha	490	380	110	288	267	21	266	214	52	1044	861	183
27	Puducherry	19	15	4	10	5	5	9	6	3	38	26	12
28	Punjab	435	363	72	138	136	2	239	200	39	812	699	113
29	Rajasthan	567	577	-10	439	381	58	692	531	161	1698	1489	209
30	Sikkim	13	4	9	7	5	2	15	14	1	35	23	12
31	Tamil Nadu	650	574	76	371	364	7	365	296	69	1386	1234	152
32	Telangana	245	218	27	142	92	50	173	135	38	560	445	115
33	Tripura	53	43	10	40	39	1	40	37	3	133	119	14
34	Uttar Pradesh	1203	757	446	806	706	100	1691	1168	523	3700	2631	1069
35	Uttarakhand	108	91	17	88	83	5	102	96	6	298	270	28
36	West Bengal	430	354	76	337	246	91	338	275	63	1105	875	230
	Andaman and Nicobar												
TOTAL		10,700	8,268	2,432	6,312	5,655	657	8,882	7,104	1,778	25,894	21,027	4,867